

(b) how many of them have been electrified so far and names of such stations; and

(c) the names of the stations which are expected to be electrified by the end of 1961?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) to (c). Such statistics are not maintained Statewise. Information by railway zones or divisions/districts can however be supplied if required.

Quarters for Railway Employees

280. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state:

(a) the money spent on the construction of quarters for Railway employees on the Ferozpur-Fazilka Section of the Northern Railway during 1955-56, 1956-57 and 1957-58 at each station;

(b) number of quarters constructed on each station; and

(c) the number of quarters which will be constructed during the remaining period of the Second Five Year Plan on this section?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No quarters were constructed on Ferozpur-Fazilka Section of the Northern Railway during 1955-56, 1956-57 and 1957-58.

(b) Does not arise.

(c) 3 quarters are proposed to be constructed during the remaining period of the Second Five Year Plan on this Section.

Waiting Rooms on Northern Railway

281. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state:

(a) the names of places and the number of new waiting rooms constructed during the year 1957-58 on Northern Railway and cost thereof; and

(b) the number of waiting rooms repaired and the cost thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 8 new waiting rooms are constructed during 1957-58. The names of stations with costs thereof are as follows:—

Name	Cost Rs.
Ba' joi	8,000
Misrikhirth	7,400
Mihawali	6,400
Sasi	6,650
Panki	10,110
Kurwar	9,558
Desaya	7,383
Rejalewar	9,000

(b) No separate records or accounts for waiting rooms are kept as they form a part of station Buildings the repairs and maintenance expenditure of which is again bulked with Service Buildings in General.

12 hrs.

PAPERS LAID ON THE TABLE

RESOLUTION ON TEXTILE ENQUIRY COMMITTEE REPORT

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table a copy of Resolution No. 1(18)-TEX (A)/58 dated the 31st October, 1958 containing the Government's decisions on the recommendations of the Textile Enquiry Committee, 1958. [Placed in Library, See No. LT-1027/58].

REPORT OF LOWER DAMODAR INVESTIGATION COMMITTEE

The Deputy Minister of Irrigation and Power (Shri Hathi): I beg to lay on the Table, in pursuance of an assurance given on the 28th August, 1958 in reply to Starred Question No. 677, a copy of the Report of the Lower Damodar Investigation Committee, Vol. I and II. [Placed in Library, See No. LT-1028/58].